

ITEM NO.12

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 1839/2018

BHUVAL RAM . & ANR.

Appellant(s)

VERSUS

STATE OF U.P. . & ORS.

Respondent(s)

Date : 02-12-2024 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 are duly represented.

Earlier Ld. counsel for both the appellants has expired. Both the appellants have not been served with alternative arrangement notice due to remarks "No such person & Incomplete address".

Since, both the appellants are unrepresented, Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

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